

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 684 of 2020 in CP(IB) 257/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2021**

Name of the Company: George Samuel RP For Jason Dekor  
Pvt Ltd  
V/s  
Madhya Gujarat Vij Co Ltd  
Section 60(5) of the Insolvency and Bankruptcy  
Code, 2016.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				


**ORDER  
(Through Video Conferencing)**

Advocate, Mr. Monaal Davawala appeared on behalf of the RP/Applicant. Advocate, Mr. Anal Shah appeared on behalf of Respondent.

On the request of the parties, the matter is adjourned.

List the matter on 26.02.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 05th day of February, 2020